

CONSTITUTION FOR THE WEEK FROM :- 16-03-2026 To 19-03-2026

DATE	BENCH	COURT NO.	WEBEX MEETING ID	HON'BLE DR./ SHREE / SMT.
16-03-2026 To 19-03-2026	'A'	COURT NO-1	Meeting number: 26417563811 Password :- 16271	SANJAY GARG, JM AND RATNESH NANDAN SAHAY, AM
16-03-2026 To 19-03-2026	'B' (After A)	COURT NO-1	Meeting number: 26417563811 Password :- 16271	SANJAY GARG, JM AND RATNESH NANDAN SAHAY, AM
16-03-2026 To 19-03-2026	'SMC' (After DB)	COURT NO-1	Meeting number: 26417563811 Password :- 16271	SANJAY GARG, JM

NOTE :-

1. Physical hearing shall take place in the Bench. However, the parties who are interested to have 'Virtual / Hybrid hearing' may join above Webex meeting link. For any technical problem or support parties can call to below Contact No. :-
(1) 0141-2983056 (2) 0141-2983057
2. Adjournment applications or Written Submission if any shall be filed 03 Days prior to the scheduled date of hearing.
3. Parties are directed to file paper book and other relevant documents atleast 15 Days prior to scheduled date of hearing.



 Assistant Registrart
Date:-13-03-2026


INCOME TAX APPELLATE TRIBUNAL, JAIPUR**CAUSE LIST OF A BENCH FOR 16-MARCH-2026 (MONDAY)**

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RATNESH NANDAN SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

**MODE HYBRID/PHYSICAL (CISCO-WEBEX MEETING NUMBER 26417563811 AND
PASSWORD 16271**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1562/JPR/2025	2020-21	[A] FINTECH LAND SHAPERS PRIVATE LIMITED	
2	ITA 1594/JPR/2025	2020-21	[A] RONAK DEWAN	
3	ITA 1595/JPR/2025	2014-15	[A] ASHISH DEWAN	
4	ITA 1596/JPR/2025	2017-18	[A] ASHISH DEWAN	
5	ITA 1597/JPR/2025	2020-21	[A] ASHISH DEWAN	
6	ITA 1602/JPR/2025	2026-2027	[A] RADHEYSHYAM MANDIR TRUST	
7	ITA 1616/JPR/2025	2019-20	[A] TRILOK DEWAN	
8	ITA 1618/JPR/2025	2020-21	[A] TRILOK DEWAN	
9	ITA 1679/JPR/2025	2018-19	[A] TAV POLY PLAST	
10	ITA 1821/JPR/2025	2016-17	[A] DHARMENDRA GUPTA HUF	
11	ITA 1823/JPR/2025	2013-14	[A] HARI OM STONE CRUSHER	
12	ITA 1824/JPR/2025	2018-19	[A] SHRI KRISHANA MINES & MINERALS	
13	ITA 1825/JPR/2025	2013-14	[A] SHRI KRISHANA MINES & MINERALS	
14	ITA 1844/JPR/2025	2018-19	[A] IAPL INDUSTRIES PRIVATE LIMITED	
15	SA 36/JPR/2025	2020-21	[A] FINTECH LAND SHAPERS PRIVATE LIMITED	


for Assistant Registrar
 13-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, JAIPUR


CAUSE LIST OF A BENCH FOR 17-MARCH-2026 (TUESDAY)

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RATNESH NANDAN SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

**MODE HYBRID/PHYSICAL (CISCO-WEBEX MEETING NUMBER 26417563811 AND
PASSWORD 16271**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1248/JPR/2025	2018-19	[A] RAJASTHAN MARUDHARA GRAMIN BANK	
2	ITA 1603/JPR/2025	2017-18	[A] ANIMESH AGARWAL	
3	ITA 1604/JPR/2025	2019-20	[A] ANIMESH AGARWAL	
4	ITA 1605/JPR/2025	2018-19	[A] ANIMESH AGARWAL	
5	ITA 1614/JPR/2025	2020-21	[A] RAJ KUMAR AGARWAL	
6	ITA 1615/JPR/2025	2020-21	[A] SUBHASH CHANDRA BANKA	
7	ITA 1681/JPR/2025	2020-21	[A] SUNDER MAL SAINI	
8	ITA 1685/JPR/2025	2019-20	[A] SNEHLATA AGARWAL	
9	ITA 1767/JPR/2025	2018-19	[D] M/S GVK JAIPUR EXPRESSWAY LTD	
10	ITA 1772/JPR/2025	2020-21	[A] SH. MANISH DHARIWAL	
11	ITA 1773/JPR/2025	2020-21	[A] NIKITA DHARIWAL	
12	ITA 1774/JPR/2025	2020-21	[A] NEETU DHARIWAL	
13	ITA 1781/JPR/2025	2014-15	[A] CHHOTU RAM KUMAWAT	


 Assistant Registrar
 13-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, JAIPUR**CAUSE LIST OF A BENCH FOR 18-MARCH-2026 (WEDNESDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RATNESH NANDAN SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 1****MODE HYBRID/PHYSICAL (CISCO-WEBEX MEETING NUMBER 26417563811 AND
PASSWORD 16271**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 19/JPR/2025	2017-18	[A] VISHAL BANSAL	
2	ITA 1088/JPR/2025	2015-16	[A] AKRAM KHAN	
3	ITA 1148/JPR/2025	2017-18	[D] ADVENT AUTOMOBILES PRIVATE LIMITED	
4	ITA 1227/JPR/2025	2016-17	[A] SHREE SHYAM BUILDSTRUCTURE PRIVATE LIMITED	
5	ITA 125/JPR/2025	2024-25	[A] SANKALP INDIA FOUNDATION	
6	ITA 1617/JPR/2025	2020-21	[A] VIPUL BANKA	
7	ITA 1686/JPR/2025	2017-18	[A] SHRI KRISHANA MINES & MINERALS	
8	ITA 1687/JPR/2025	2020-21	[A] SHRI KRISHANA MINES & MINERALS	
9	ITA 1723/JPR/2025	2019-20	[A] SHIV SHAKTI MINES AND MINERALS	
10	ITA 1724/JPR/2025	2017-18	[A] SHIV SHAKTI MINES AND MINERALS	
11	ITA 1730/JPR/2025	2019-20	[A] KRISHNA AVTAR GAUR	
12	ITA 1735/JPR/2025	2020-21	[A] SM INFRA	
13	ITA 1764/JPR/2025	2016-17	[D] GOPAL PRASAD GUPTA	



Assistant Registrar
13-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, JAIPUR**CAUSE LIST OF A BENCH FOR 19-MARCH-2026 (THURSDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RATNESH NANDAN SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 1****MODE HYBRID/PHYSICAL (CISCO-WEBEX MEETING NUMBER 26417563811 AND
PASSWORD 16271**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 18/JPR/2025	2017-18	[A] SANJAY JAIN	
2	ITA 1284/JPR/2025	NA	[A] SHREE RAM MANDIR PRANAYAS SHREE SANATAN DHARAM SABHA	
3	ITA 1288/JPR/2025	2010-2011	[A] RAM BABU GURJAR	
4	ITA 1311/JPR/2025	2019-20	[A] M/S MAMA FOODS	
5	ITA 1347/JPR/2025	2020-21	[A] PARAMJEET SINGH	
6	ITA 1359/JPR/2025	2017-18	[D] SANJAY JAIN	
7	ITA 1407/JPR/2025	2012-13	[A] CONCORD TRADEMART PRIVATE LIMITED	
8	ITA 1665/JPR/2025	2017-18	[A] MANOJ KUMAR MOONDHRA	
9	ITA 1667/JPR/2025	2011-12	[A] NARPAL	
10	ITA 1668/JPR/2025	2014-15	[A] MANOJ KUMAR MOONDHRA	
11	ITA 1742/JPR/2025	2019	[D] ADVANCE STRIPS PVT LTD	
12	ITA 1765/JPR/2025	2013-14	[D] GOPAL PRASAD GUPTA	
13	ITA 970/JPR/2025	2014-2015	[A] BHUNESH JHALANI	


 Assistant Registrar
 13-Mar-2026